is about 11 kms from the Single Buoy Mooring. From this tankfarm crude will be pumped by the main pipeline to the refineries at Mathura and Koyali.

Crude Oil Refined by Public Sector Refineries

29. SHRI S. A. MURUGANANTHAM Will the Minister of PETROLEUM: be pleased to state:

- (a) the total quantity of crude oil refined by the public sector refineries in 1973-74 and upto December, 1975;
- (b) total crude imported during 1975; and
- (c) foreign exchange Government had to spend on this?

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): (a) The crude oil processed by the Public Sector refineries during 1973, 1974 & 1975 (upto November) is given below:

(Million Tonnes)

1973 11.48 1974 14.34 1975 (upto November) 15.24

(b) and (c). A quantity of 11.55 million tonnes of crude oil at a foreign exchange cost of Rs. 808.75 crores was imported during January—October, 1975.

Complaints regarding Filling of Gas Cylinders

- 30. SARDAR SWARAN SINGH SOKHI: Will the Minister of PETRO-LEUM be pleased to state:
- (a) whether there is a general complaint from the consumers of domestic gas, that the gas cylinders are not

properly filled or supplied by Government dealers in the country; and

(b) if so, whether Government have any proposal of fitting a pressure gauge to the gas cylinders or to introduce any other device to check up the quantity of the gas at the supplying end?

THE MINISTER OF PETROLEUM (SHRI K. D. MALAVIYA): (a) Some complaints have been coming from consumers about supply of under-filled gas cylinders.

(b) The question of fitting pressure gauge to the gas cylinders has been considered but it has not been found suitable as the pressure of gas in the cylinder remains more or less the same irrespective of the quantity contained.

However, to check any malpractices in this ragrd, oil companies make frequent checks on the quantity of gas filled in cylinders at bottling locations and in godowns or showrooms of the dealers. An improved sealing device is being adopted by the IOC and Burmah Shell which will prevent tampering of the cylinder valves by unscrupulous dealers/delivery-men.

Vacant Seats in Lok Sabha and State Assemblies

- 31. SHRI JYOTIRMOY BOSU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) State-wise, how many LokSabha and State Assembly seats havefallen vacant;
- (b) for how long each of these seats is lying vacant; and
- (c) the reasons why elections for these seats are not being held?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) and (b). Two statements containing the requisite information are laid on the Table of the House [Placed in Library. See No. LT-9979/76].

(c) In view of the state of Emergency in the country, it may not be possible to hold the bye-elections to the vacant seats in the Lok Sabha and State Legislative Assemblies, for the present.

Condonation of Break in Service of Railway Employees for Participating in last Railway Strike

32. SHRIMATI SAVITRI SHYAM: SHRI S. M. BANERJEE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received a number of memoranda for condoning the break in service of Railway employees for taking part in the last Railway strike:

- (b) the number of employees taken back on duty out of those who were dismissed, terminated and removed and suspended from service;
- (c) how many railway employees are still dismissed, removed and suspended on each Zonal Railway; and
- (d) the reasons for not reinstating them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH); (a) Yes.

- (b) and (c). A statement giving the railway-wise figures is attached.
- (d) A large number of affected employees have gone to the courts, a part of them have not preferred any appeal, in some cases appeals have been rejected and a few are under consideration.

STATEMENT

| ı | | | | | 2 | | | 3 | |
|-------------|------|-----|------|------|---|--|---|--|---|
| Railways | | | | | | Total No. of employees dismissed/ removed/ terminated in the context of May '74 strike | No. still stand dismissed/ removed/ terminated (As on 31-12-75) | No. of employees initially suspended in the context of May '74 strike | No. of employees still under suspension (As on 31-12-75) |
| Central | | | | | | 1,704 | 65 | 984 | 12 |
| Eastern | | | | | | 2,848 | 249 | 743 | |
| Northern | | | | | | 1,389 | 31 | 1,208 | 6 |
| North East | ern | | | | | 826 | 9 | 849 | 3 |
| Northeast I | ront | ier | 12.5 | | | 3,336 | 167 | 97 | |
| Southern | | | | | | 521 | 26 | 305 | |
| South Cent | ral | 10 | 60 | | | 580 | 7 | 34 | |
| South Easte | rn | | | | | 2,108 | 223 | 1,978 | 17 |
| Western | | | | | | 3,507 | 58 | 3,431 | 3- |
| C.L.W. | | | 9 | | | 44 | | 12 | |
| D.L.W. | | * | *0 | | | 11 | 4 | 402 | • • |
| I.C.F. | | | | - 75 | | 24 | 3 | 127 | |
| TOTAL . | | | | | | 16,898 | 842 | 10,170 | 41 |